## Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer
For election to his Axiano (name of the House)
From ... Translei. (... Sixton) .... Constituency (Name of the Constituency ) 106

dection,	do hereby solemnly affirm and sta	ite on oath as under:-		
	t whichever is not applicable)			
l) I am	a candidate set up by 6: J. P	name of the p	political party ) / am contr	esting as an
Indep	endent candidate.			
2) Detai	ils of PAN and status of filing of	of Income tax return :		
SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return ( in Rupees)
1.	Self Asha Devi	AZBPD 1348PV		
2.	Spouse-			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

. Asha Devi worldaught or/wife of SRI frama Kant lethell .......

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	N.A
(b)	Name of the court, Case No. and Date of order taking cognizance :	N.A
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	N.A

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	N-A	
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	N.A	

(5) That I give heiern below the details of the assets (movable and introvable etc.) of mysels, my spouse and all dependents:

#### A. Details of movable assets :

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i) -	Cash in hand	250001:	N.A	N·A	N-A	N.A
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	5.8. I vidhon mondel brock 2001581131 (squing (um Saley DE)		7.4	N.A	7.4
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.					
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount				No.	
v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount,					-
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)			N-A	M·A	N·A
vill		509- geld 4,50,000/2		N·A	N-A	78-19

, 中国	Any other assets such as value of Claims/interest	MIL		
(ix,	Gross Total value		Manage Manage State Stat	
100	the second secon	I was a second	to an entire the	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-J
i)	Agricultural Land Location(s) Survey number(s)	Khatane: 111, 1553, 512,1696 A:2,40,000/-	N.A	N.A	N.A	N.A
	Area (Total measurement in acres)	156,1610,76 052,390001:	\.			
	Whether inherited property (Yes or NO)	66,615, 1167 RCI, 18,000				
	Date of purchase in case of self acquired property	12/02/13				
	Cost of Land (in case of purchase)at the time of purchase	RS: 3.75 only Cata 190-64 CAFTE- 11.68				
	Any Investment on the land by way of development, construction etc.	1				
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)				1	
- 3	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total measurement in sq. ft.)			1		

	V techer inherited property (' er or NO)	H-A	N.A	N-A	N-A	N.A
	Dear of purchase in case of serif	N.A	N-A	1	1	. 1
	C vst of property (in case of pi rchase) at the time of pr-chase	N.A	N-A			
	Any Investment on the property by way of development, construction etc.	N.A	NA			
	Approximate Current market value	H.A	1			
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Short 12 pendal have				
	Area (Total measurement in sq. ft.)	N.A				
	Built up Area (Total measurement in sq. ft.)	N.A				
4	Whether inherited property (Yes or NO)	N.A				
	Date of purchase in case of self acquired property	N. A				
	Cost of property (in case of purchase) at the time of purchase	N-A				
	Any Investment on the land by way of development, construction etc.	N.A				
	Approximate Current market value	N.A				
(v)	Others (such as interest in property)	N-A				
(vi)	Total of Current Market Value of (i) to (v) above	9,72000 2				

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	N-A	N-A	N-A	N-A	N.A
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of John	N.A	N.A	N.A	N. a	N-A

	Any other liability	N.A		1	7	T
	Grand total of liabilities			-		
(ii)	Government Dues: Dues to departments dealing with government accommodation	N.A				
	Dues to departments dealing with supply of water	N.A				
	Dues to departments dealing with supply of electricity	M.A			1	
	Dues to departments dealing with supply of telephones/mobiles	N-A				
	Dues to departments dealing with government transport (including aircrafts and helicopters)		72.5			
	Income Tax Dues	N. A		-	-	-
	Wealth Tax Dues	11111		-		
	Service Tax Dues			,	-	
	Municipal /Property Tax Dues				-	
	Sales Tax Dues					
1	Any other dues					
1	Grand total of all Govt. dues	3,50000/2		-	-	

# (7) Details of profession or occupation: a. Self.....

b. Spouse .....

#### (8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

### (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum. As La devi
2.	Full postal address	At-Ramager, Po-Sim 215-Sima
	Number and Name of the constituency and state	106, sirane (siwas
-0	Name of the Political party which set up the candidate (otherwise write 'Independent')	. B.J. P
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	N-A

	(c) Total number of Pending cases where the court (s) have taken cognizance			e	N-A				
5	P.	riv of		100	Yes. for which I		1.70	Theorie Steiner	
	(a)	) Candidate							
	(b)	Spouse:							
	(c)	Dependents							
6.		Details	of Assets and	Liabili	ties in rupees				
		Description	Self	Spouse		Depende	ent-II	Dependent-III	
١.		Moveable Asset (Total value)	NIL						
B.		Immovable Asset			1				
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	NIL						
The second	(ii)	Approximate Current Market Price of Asset (Total Value)	NIL						
7		Liabilities			11 11 11 11 11 11				
		(i) Government dues (Total)	3,50,000	N. F	N-A	N.	A	N.A	
		(ii) Loans from Bank, Financial Institutions and others (Total)					2		
8.	((	ghest educational qualific Give details of School / Un urse) (Name of the School	iversity educa						

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I. my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6

werified at my concern this the All Afrail day of APaul 2013

Jugii & co

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
 The affidavit should be either typed or written legibly and neatly.